

DIVISION BENCH

ITEM NO.118

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

APPEAL No.28/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRASANDI SKILLS TECH PVT LTD. & ANR. V/S ROC, UP
UNDER SECTION	252 (1) OF COMPANIESACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Anupam Tripathi, PCS *: For the Appellant*

Sh. Krishna Dev Vyas, Adv. *: For the RoC*

Sh. Gaurav Mahajan, Sr. S.C. *: For the I.T. Deptt.*

ORDER

Ld. Counsels representing the parties are present.

- 1.** The report of the ROC has already been filed.
- 2.** Ld. Counsel representing the Income Tax Department seeks another opportunity to file the reply.
- 3.** Let the report if any, be filed within a period of two weeks by serving an advance copy to the other side. The Appellant after receiving the reply, may if required file rejoinder before the next date of hearing.
- 4.** Let the matter be adjourned for further hearing on 13th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

2nd May, 2024

*Kavya Prakash Srivastava
(Stenographer)*